

आदेश पत्रक
ORDER SHEET

आ. अ.
I. A.

अपील
निर्देश, आवेदन रजिस्टर में सं०

No. in Reference Application
Appeal Register

OM 1229/87

A-2
2

अपील अनिकरण
Appellate Tribunal

अपीलार्थी
आवेदक

Appellant
Applicant

अपीलार्थी
आवेदक द्वारा

Appellant
Applicant

प्रत्यर्थी द्वारा
Respondent

बनाम

प्रत्यर्थी

Vs.

Respondent

आदेश की क्रम संख्या
और तारीख
Serial number of
order and date

23/3/88

संक्षिप्त आदेश, निर्देश देते हुए, यदि आवश्यक हो.
Brief order, mentioning reference, if necessary

पालन कैसे हुआ और पालन
करने की तारीख
How complied with and
date of compliance

In compliance with Honble bench's
orders the case is submitted for
admission

29/3/88

Hon. D.S. Mishra - Jm.
Hon. G.S. Sharma - Jm.

On the request of
learned counsel for the applicant
he is allowed two weeks time to
seek necessary amendment to remove
the defects of plurality of the
reliefs put up on 27/6/88 for
admission

Am.

(क०प०उ०/P.T.O.)